

DIVISION BENCH
COURT - I

P-109

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/245(KB)2023
IA(I.B.C)/346(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH APRIL 2024

IN THE MATTER OF	THE CANARA BANK LIMITED VS NANDU KISHINCHAND BELANI
UNDER SECTION	SECTION 95(1)

Appearances (via video conferencing/physically)

For the Resolution Professional

Ms. Shreya Choudhary, Adv.
Mr. Manish Jian, RP

For the Financial Creditor

Mr. Dipankar Das, Adv.
Ms. Sanjana Nandi, Adv.

ORDER

1. Ld. Counsel for the Resolution Professional present. Ld. Counsel for the the Financial Creditor present. None for the Personal Guarantor.
2. None appeared for personal ground in the first round. The matter was passed over however no one appears for personal guarantor again. Time to file reply to the report of resolution professional is extended by one week. It will be the final opportunity. If reply is not filed, right to same shall stand closed.
3. Post the matter on **21.05.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**